

MINISTRY OF AGRICULTURE & FARMERS WELFARE

(Department of Agricultural Research and Education)

(DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY)

No. 412/DRPCA (VC), Pusa

dated, the

16th August, 2023

ORDINANCE

Whereas the Government of India in the Department of Agricultural Research and Education as per resolution passed by the Board of Management in its 16th meeting held on 28.10.2021 has approved to make an Ordinance regarding the management of colleges and institutions established by the University in the Dr. Rajendra Prasad Central Agricultural University, Pusa vide No. 5-42/2021-CAU (e-4658) dated 31st July, 2023.

Now, therefore, in exercise of the powers conferred by Sub-Section (o) of Section 28(1) of the Dr. Rajendra Prasad Central Agricultural University Act, 2016 of (32 of 2016) the provision of the management of colleges and institutions established by the University of the Dr. Rajendra Prasad Central Agricultural University, Pusa has been prescribed as follows:

1. The following colleges and Institutions shall be the constituent units of the University;
 - (1) Post-Graduate College of Agriculture, Pusa (Samastipur)
 - (2) School of Agri-Business and Rural Management, Pusa (Samastipur)
 - (3) Tirhut College of Agriculture, Dholi (Muzaffarpur)
 - (4) College of Fisheries, Dholi (Muzaffarpur)
 - (5) College of Agricultural Engineering & Technology, Pusa (Samastipur)
 - (6) College of Basic Sciences & Humanities, Pusa (Samastipur)
 - (7) College of Community Science, Pusa (Samastipur)
 - (8) PanditDeendayal Upadhyay College of Horticulture & Forestry, Piprakothi, Motihari (East Champaran)
 - (9) Any other College that may be established by the University in future.
2. The following Research Institutes established by the University:
 - (1) Sugarcane Research Institute, Pusa (Samastipur)
 - (2) Animal Production Research Institute, Pusa (Samastipur)
 - (3) Regional Research Station, Madhopur (West Champaran)
 - (4) Banana Research Institute, Hajipur (Vaishali)
 - (5) Research Sub-Station, Jhanjharpur (Madhubani)
 - (6) Research Sub-Station, Biraul (Darbhanga)
 - (7) Any other Institute that may be established by the University in future.
3. With respect to teaching, research and extension education in the field of Agriculture and Allied Sciences, the jurisdiction and responsibility of the College/Research Institutes shall extend to the areas as prescribed.
4. The College/Institution shall be responsible for maintenance of training centre for Agriculture and allied sciences and such other research and experimental stations for the programme of training of field extension workers and in the establishment, development and operation of Agriculture and Allied Sciences.

5. All Research and Experimental Stations, KVKs and Training Centers or other Institutions relating to Agriculture and Allied Sciences shall be administrative sub-units of the respective College/Institutions/Faculty under its full management and control.
6. Each College shall be headed by a Dean who shall be responsible for the conduct of teaching, research and extension education programme of the College and its subordinate units.
7. Each Research Institute/Stations shall be headed by a Director/Chief Scientist who shall be responsible for the management of research, extension education and training programme of the Institutions as well as units.
8. The Dean of the College shall be responsible to the Vice-Chancellor. The Dean of the Colleges concerned will co-ordinate with the Director Education, Director Research and Director Extension Education as the case may be, about inter-disciplinary programmes with respect to teaching, research and extension education and training programmes of the College/Institutes.

Sd/-
(Punyavrat Suvimalendu Pandey)
Vice-Chancellor

Memo No.07/DRPCAUI, Pusa dated the 16th August, 2023
Copy forwarded to all Deans of the Colleges / All Directors / Coordinator (SAB&RM)/
Comptroller/ All Heads of the Department / Dy Registrar (Estab.) for information & necessary
action.

Sd/-
Registrar

Memo No.07/DRPCAUI, Pusa dated the 16th August, 2023
Copy forwarded to the Deputy Secretary (Establishment) / Under Secretary
(Establishment), DARE, Govt. of India, KrishiBhawan, New Delhi-110 001 for information.

Sd/-
Registrar

CC.: (i) Secretary to Vice-Chancellor for kind information to the Hon'ble Vice-Chancellor.
(ii) Officer Incharge, E-governance Cell, DRPCAUI, Pusa for uploading on the website of
DRPCAUI, Pusa.